THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. To improve power situation in the states, following decisions have been taken:

(i) As a result of active efforts of the Government, coal stock position at the power plants including those of States has been reported by power utilities as 29.26 Million Tonne (MT) (as on 14.12.2015) as against 12.18 MT on the same day last year *i.e.* sufficient coal stock for operation of the power plants for about 22 days. None of the power utility has reported loss of generation due to shortage of coal during the period April-November, 2015.

(ii) 38 Coal blocks have been allocated to the central/state power utilities under Coal Mines (Special Provision) Act, 2015. Also, 14 Coal blocks were allotted to state/central utilities under Rule 4 of the 'Auction by Competitive Bidding of Coal Mines Rules, 2012'.

(iii) A road map has been prepared by CIL to substantially enhance production of coal by 2019-20 to meet the domestic coal requirement of the power plants.

Green Energy Corridor

2484. SHRIMATI RAJANI PATIL:
SHRI KIRANMAY NANDA:

Will the Minister of POWER be pleased to state:

(a) whether the Power Grid Corporation of India has undertaken a comprehensive transmission planning for establishing a Green Energy Corridor to provide adequate evaluation infrastructure for renewable energy; and

(b) if so, the details thereof and the Government's plans to implement the Green Energy Corridor including physical and financial targets until 2022, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. In order to facilitate integration of large scale renewable generation capacity addition envisaged in 12th Plan in various renewable resource rich states *viz.* Tamil Nadu, Andhra Pradesh, Karnataka, Maharashtra, Gujarat, Rajasthan, Jammu and Kashmir and Himachal Pradesh, a comprehensive transmission plan comprising intra state and inter-State transmission system strengthening schemes has been evolved as a part of "Green Energy Corridors". The scheme also includes Control Infrastructure *i.e.*, establishment of Renewable Energy Management Centres (REMC), Dynamic Reactive Compensation, etc. to facilitate grid integration of renewables and addressing its volatility challenge. Subsequently, the Intra-State scheme of Madhya Pradesh has also been included.

The Inter-State transmission system (ISTS) is under implementation by Power Grid Corporation of India Limited (PGCIL). Implementation of ISTS scheme costing about ₹ 15,000 Crore and involving about 3,400 ckm of transmission lines, 18,000 MVA of transformation capacity and 6 new sub-stations in the states of Rajasthan, Tamil Nadu, Gujarat, and Punjab has already commenced. The scheme is expected to be commissioned progressively from 2016-17 to 2017-18.

Implementation of Intra-State Schemes costing about ₹13,146 crore is being implemented by the respective State Transmission Utilities (STUs) and is scheduled to be commissioned progressively from January, 2017 to December, 2018. The State-wise details is given in Statement (*See* below).

In addition to above, efforts have been made to commission the evacuation system from the solar parks matching with their commissioning schedule.

Statement

Status of Intra States Scheme

Sl.No.	Name of the State	Estimated Cost (₹ In Crs.)	Target comm. Schedule
1.	Tamil Nadu (for tranche–I)	1593	31.01.2017
2.	Rajasthan (for tranche–I)	1018	31.04.2017
3.	Andhra Pradesh	1289	31.10.2017
4.	Himachal Pradesh	910	31.10.2017
5.	Gujarat	1963	31.10.2017
6.	Karnataka	906	
7.	Madhya Pradesh	2100	31.12.2017
8.	Maharashtra	367	
9.	Rajasthan (for tranche–III)	2100	31.12.2018
10.	Tamil Nadu (for tranche–III)	900	31.12.2018
	Total	13,146	